

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 457**

**TO BE ANSWERED ON THE 15TH SEPTEMBER, 2020/ BHADRAPADA 24,
1942 (SAKA)**

FOREIGN FUNDING TO NGOS

457. DR. (PROF.) KIRIT PREMJBHAI SOLANKI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the foreign funds received and utilised by NGOs registered under the Foreign Contribution Regulation Act during the last three years;

(b) the details of the projects which have utilized such foreign funding; and

(c) the steps taken by the Government to monitor the utilization of such foreign funding and the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): Details of the Foreign Contribution (FC) received and utilized by the associations registered under the Foreign Contribution Regulation Act (FCRA) during the last 3 years are as under:-

Year	Total FC received including interest on FC (Rupees in Cr.)	Total FC utilized
2016-17	18337.66	The details of Utilized FC by the FCRA registered associations are available online in Annual Returns of respective Association on the FCRA Portal of MHA www.fcraonline.nic.in.
2017-18	19764.64	
2018-19	20011.21	

It may be noted that FCRA registered Associations are required to file their Annual Returns by 31st December on completion of each financial year. For Financial Year 2019-20 the last date for filing Annual Return is 31st December 2020.

(b): The Registration and Prior permission under The Foreign Contribution Regulation Act, 2010 is granted to associations/NGOs for 5 types of programmes i.e religious, social, economic, educational or cultural, as mandated under section 11 of the Act. The associations granted registration or prior permission have to mandatorily submit online the receipt and utilization of FC received by them.

The details of utilization of FC received and the purpose for which the FC is utilized are available online in the Annual Returns of the respective Association on the FCRA Portal www.fcraonline.nic.in.

(c): A monitoring unit of FCRA Wing monitors the receipt and utilization of foreign contribution. Methods of monitoring include, inter-alia, scrutiny of Annual Returns, inputs from field agencies, on the spot audit and inspection of the accounts of FCRA Associations etc. Further in the new system of FCRA monitoring all annual returns are to be filed electronically. The Bank accounts of the FCRA registered associations have also been linked to the Public Financial Management System (PFMS) for better monitoring of flow of funds.